



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 30th July, 2024

NOTICE

Please take notice that the following matters in Chennai Bench, are as follows. The next dates of hearing are indicated below:

| S.No. | Case No. | Name of the Parties | Original date of hearing | Next date of hearing |
|-------|---|--|--------------------------|----------------------|
| 1. | TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020) | Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr. | 29.07.2024 | 22.08.2024 |
| 2. | TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) Additional docs. IA No.179/2024 For Stay IA No.445/2023 For Directions IA No.652/2023 & 480/2024 | M. G A Abhimanyu Raja Vs Syndicate Bank & Anr. | 29.07.2024 | 22.08.2024 |
| 3. | Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023 | MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH | 29.07.2024 | 22.08.2024 |
| 4. | Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023 | MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd | 29.07.2024 | 22.08.2024 |

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|----|---|---|------------|------------|
| 5. | CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023 Delay in re-filing IA No.665/2023 | P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors | 29.07.2024 | 22.08.2024 |
| 6. | Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023 | A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors | 29.07.2024 | 22.08.2024 |
| 7. | Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022 | Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH | 29.07.2024 | 22.08.2024 |
| 8. | Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022 | Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors | 29.07.2024 | 22.08.2024 |

By the order of Hon'ble Member (Judicial)

Chennai Bench